IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 209
IB-14/ND/2023
IA-2657/2024

IN THE MATTER OF:
CFM Asset Reconstruction Pvt. Ltd. ... Appellant/Petitioner

Versus

Sh. Jagdish Kumar Baweja ... Respondent

Under Section: 95 of IBC, 2016

Order delivered on 02.07.2024

CORAM:
SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:
For the Appellant :
For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-2657/2024: As prayed by the Ld. Counsel appearing for the Respondent/PG, one-week time is granted for filing the reply.

List on 12.08.2024.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)

UPASANA